

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind- 3337/252/HDB/2017
NAME OF THE COMPANY	Read Abroad Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Read Abroad Consultants Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VANDANA MEHRA	DIRECTOR	readabroad@gmail.com 98485 29338	Vandana Meh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. Vandana Mehra, Director of the Petitioner Company and directed to submit all the necessary papers to ROC and learned counsel for ROC is directed to be present with his comments on 26.10.2017.

Member (Technical)

Member (Judicial)